



**LEGAL AID COMMITTEE & PRO BONO CLUB**  
*of*  
**TAMIL NADU NATIONAL LAW UNIVERSITY**

*presents*

**LA FESTO'24**

**MARCH 09 & 10, 2024**

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## ABOUT TNNLU



The Tamil Nadu National Law University (TNNLU), Tiruchirappalli, located in Srirangam Taluk of the Tiruchirappalli District was established by the Government of Tamil Nadu by the Tamil Nadu Act No. 9 of 2012 to provide quality legal education. TNNLU commenced functioning in the academic year 2013-2014.

It offers two five-year integrated undergraduate programmes (viz. B.A. LL.B(Hons.) & B.Com. LL.B.(Hons.) and three One Year LL.M. Programmes (viz. LLM (Corporate and Securities Laws), LLM (Intellectual Property Laws) and LLM (Natural Resources Law). The University also offers a Doctoral Programme in Law.

The University Grants Commission (UGC) has recognized and approved TNNLU under Sections 2(f) and 12B of the UGC Act, 1956. TNNLU is recognized by the Bar Council of India (BCI). TNNLU aims to develop a sense of responsibility to society among the students and faculty through the study of law. TNNLU is a fully residential University with separate hostels for men and women.

TNNLU State-of-the-art library functions with an updated Web OPAC system, Remote Access facility, and air-conditioned discussion rooms.





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## ABOUT LAC

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The Legal Aid Committee at TNNLU was formed in the year 2014. The objective of this committee is to create legal awareness among the general public while facilitating the interaction of students with the community.

The committee aims to create awareness and educate different sections of society about various legislations, policies, rules, and regulations.

To achieve its aims and objectives, the committee undertakes various initiatives which includes Legal Awareness Campaigns in nearby villages, schools, and colleges.

The committee also runs a Legal Aid Clinic constituted under the aegis of the Legal Service Authority Act, 1987.



## ABOUT PROBONO CLUB



The TNNLU's Pro Bono Club was established to effectuate the Nyaya Bandhu (Pro Bono Legal Services) programme - an initiative by the Department of Justice, Ministry of Law and Justice, Government of India.

Under this pioneering program, practising advocates, eager to undertake pro bono legal work, are seamlessly connected with eligible beneficiaries through mobile technology— after meticulous scrutiny—ensuring the delivery of essential legal services to those in need.

The Pro-Bono Club at TNNLU was established in 2022. The Club is aimed at strengthening the pro bono legal framework of the country by the involvement of law students and taking forward the mission of the Nyaya Bandhu scheme. The Club's activities are thoughtfully structured to fulfil multiple objectives through (1) Pro Bono Litigation Assistance (2) Community Care Legal Assistance (3) Research, Documentation & Reporting of Pro bono activities and (4) Promoting Alternate Dispute Resolution



## ABOUT LAFESTO

Lafesto is a flagship initiative of the Legal Aid Committee of TNNLU to educate and inspire the students of law institutions to provide free legal aid and assistance to the people in need. Since 2016, it has grown into a dynamic platform merging legal insight with practical impact.

This year the Legal Aid Committee in collaboration with the Pro Bono Club is expanding the horizon of Lafesto by opening the doors to young minds from other disciplines of higher education and schools in an attempt to make them aware of their legal rights in order to equip them to promote further legal awareness.

Lafesto 24' unfolds on March 9th and 10th, 2024 featuring thought-provoking events and captivating competitions . The objective is to facilitate insightful conversations on contemporary legal issues amongst the participants and foster societal change.





## COMPETITION DETAILS

*Engage in thrilling competitions that showcase your legal skills and creativity.*

# LA FESTO'24

**MARCH 09 & 10, 2024**

# EYALVATHU KARAVEL (CREATE LEGAL AWARENESS)

This event focuses on creating legal awareness and empowering the residents of La Festo Village (mock village). The participating teams shall take a stroll through La-Festo Village where they shall explore crafted scenarios, engage with residents and uncover legal issues!

After interacting with the residents, teams will conduct a legal awareness program on the identified legal issues and shall provide legal advice on those issues to the residents. Further, the participants shall draft petitions in the regard.

Teams are evaluated on the effectiveness of the legal awareness program and the quality and accuracy of petitions drafted.

Medium of the competition is English.

## Eligibility

- Team Composition: 5 members.
- Who can Register?:  
Undergraduate and Postgraduate students from any recognized Indian educational institution.
- Team Limit: Each institution can register up to two teams.

## Time Limit

- Interaction with Residents:  
30 minutes.
- Awareness Program: 15 minutes.
- Petition Drafting: 45 minutes.





# THERU KOOTHU (STREET PLAY)

Theru Koothu (Street Play) sets up a grand stage for teams to showcase their ability to provide legal awareness by creatively incorporating singing, dancing, poetry and other theatrical skills.

Theru koothu as the name suggests shall be organised in an open space and no audio systems will be provided.

Performances can be in Tamil or English or Hindi. Themes for the event shall be Voter's Rights, Women Empowerment, Right to Education, Cyber Safety, Environmental Protection, Consumer Protection, Anti-Corruption.

## Eligibility

- Team Composition: 5 to 7 members per team.
- Who can Register?: Undergraduate or Postgraduate students from any recognized Indian educational institution.
- Team Limit: Each institution can register up to two teams.

## Time Limit

- Maximum of 15 minutes.



# PIL DRAFTING

Public Interest Litigations (PILs) in India have relaxed the rule of locus standi and paved the way for individuals or organizations to voice out and raise concerns in the 'public interest', without themselves being directly impacted by the issue. PILs, therefore, are inherently 'pro bono' in nature. PILs are tools to address societal issues, and drafting one is a vital skill for practitioners of law, as well as socially conscious individuals. Participants shall have the opportunity to tackle a given problem by drafting a public interest litigation, showcasing their ability to navigate legal complexities and advocate for meaningful change.

Take up the challenge, sharpen your drafting skills, and make a difference!

## Eligibility

- Team Composition: Individual Event
- Who Can Participate? Undergraduate or Postgraduate students from any recognized Indian educational institution.
- Team Limit: No restriction on the number of participants from a particular institution.

## Time Limit

- Two Hours

## Instructions

NOTE: Participants will receive the problem two days before the date of competition, along with the detailed guidelines.



# POSTER MAKING

Visually appealing posters convey more than what tomes do! Unleash your creativity as you prepare posters to create awareness about (1) the 'Nyaya Bandhu Scheme' among the general public and (2) to inspire legal professionals to engage in pro bono activities. We encourage the participants to prepare posters on either of the two themes.

## Note:

- A3 white sheets will be provided on the competition day.
- Bring your own stationery; no tech assistance allowed.
- There shall be a fun hurdle for the participants during poster making.
- The poster must feature a catchy theme-related slogan in 10 words or less.

## Eligibility

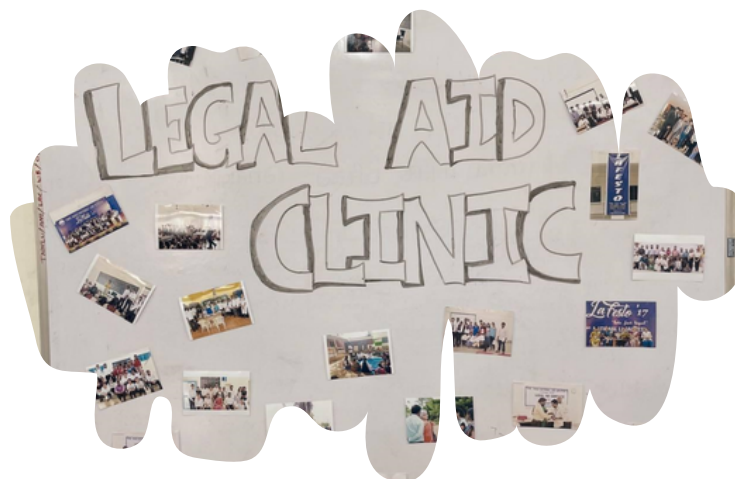
- Team Composition: 2 members
- Who Can Participate?  
Undergraduate and postgraduate students from any recognized Indian educational institution.
- Team Limit: Each institution can register up to two teams.

## Time Limit

- One hour

## Instructions

- The more creative the poster, the better!
- The poster should be lucid, and convey the theme adequately.



# LEGAL AWARENESS QUIZ

The quiz competition shall be a two-round competition, focused on imparting general legal knowledge to the School students.

Round 1 will be a preliminary selection round, where all the registered teams will take a written quiz, to qualify for the final round.

Round 2 shall be the final round, this shall be a oral quiz round where the qualified teams shall compete to win.

The themes for the quiz are Fundamental Rights and Duties enshrined in the Indian Constitution, Road safety and Traffic Signs and Rules, Helpline Numbers and Civics.

## Eligibility

- Team Composition: 2 members.
- Who can Register?: High School and Higher Secondary School Students (between 8th grade to 12th grade) in any recognised educational institution within India.
- Team Limit: No restriction on the number of participants from a particular institution.





## EVENTS

*Learn from legal experts and create legal awareness to local vendors.*

# LA FESTO'24

**MARCH 09 & 10, 2024**



## PANEL DISCUSSION

The Lafesto'24 shall conclude with an insightful and enriching Panel Discussion wherein various renowned scholars in the field of law and legal aid, shall delineate the challenges encountered by the Legal Aid Clinics and explore the possible solutions to overcome the identified challenges.

The Panel discussion shall be open to all students who are currently pursuing Undergraduate or Postgraduate degree programs in any recognized Educational Institution within India.

The participants of the panel discussion shall be awarded with a certificate, acknowledging their participation.

**Theme:** “Challenges faced by Legal Education Institutions in effectively facilitating Legal Aid Clinics - The Way forward”



## STREET VENDORS AWARENESS INITIATIVE

Join hands with us in spreading legal awareness to the street vendors. The objective of this event is to educate street vendors about the laws and regulations governing street vendors.

The organising committee shall conduct Awareness sessions highlighting various support schemes available to the street vendors as a part of the event.

Complementing this vital initiative is the “Street Vendors Carnival”, wherein street vendors offer their products for sale in the stalls setup within the university premises.





## REGISTRATION DETAILS

*Book your spot and stand a chance to win cash prizes while spreading legal awareness.*

# LA FESTO'24

**MARCH 09 & 10, 2024**

## REGISTRATION LINKS

EVENTS	LINKS
Eyalvathu Karavel	<a href="https://forms.gle/uZFFvStMf52qxAxU6">https://forms.gle/uZFFvStMf52qxAxU6</a>
Theru Koothu (Street Play)	<a href="https://forms.gle/dRuGHgfHYd9omkqJ6">https://forms.gle/dRuGHgfHYd9omkqJ6</a>
PIL Drafting	<a href="https://forms.gle/osNqP4v9xNVPwom28">https://forms.gle/osNqP4v9xNVPwom28</a>
Poster Making	<a href="https://forms.gle/KtJDfFeTcGwmuo8G7">https://forms.gle/KtJDfFeTcGwmuo8G7</a>
Legal Awareness Quiz	<a href="https://forms.gle/qmFeqNKhKne3C6sA9">https://forms.gle/qmFeqNKhKne3C6sA9</a>



## **PAYMENT DETAILS**

**NAME OF THE ACCOUNT:**

**LEGAL AID COMMITTEE TNNLU**

**BANK NAME:**

**UCO BANK**

**ACCOUNT NUMBER:**

**30030110011935**

**BRANCH AND ADDRESS:**

**TNNLS BRANCH, NAVALURKUTTAPATTU, TRICHY -27**

**IFSC CODE:**

**UCBA0003003**

**MISCR:**

**620028012**



## REGISTRATION FEES

EVENTS	FEE (Per Team)
Eyalvathu Karavel (Create Legal Awareness)	Rs. 1500
Theru Koothu (Street Play)	Rs. 1500
PIL Drafting	Rs. 200
Poster Making	Rs.300
Legal Awareness Quiz	Rs.200
Panel discussion	Students: Rs. 500 Others :Rs. 1000 No Registration fee for TNNLU Community and Registered Participants for Competitions of La-Festo

## CASH PRIZES

EVENTS	AMOUNT (Per Team)
Eyalvathu Karavel (Create Legal Awareness)	Winners: Rs. 5,000 Runners Up: Rs. 3,000
Theru Koothu (Street Play)	Winners: Rs. 7,000 Runners Up: Rs. 5,000
PIL Drafting	Winners: Rs. 3,000 Runners Up: Rs. 2,000
Poster Making	Winners: Rs. 3,000 Runners: Rs. 2,000
Legal Awareness Quiz	Winners: Rs. 2,000 Runners: Rs. 1,000

# INSTRUCTIONS

- The Registration fee paid for the competition(s)/ event(s) shall include food and refreshments.
- The Participants shall attach the screenshot of the payment receipt of the Registration fee in the Google form provided for the registration.
- Accommodation shall be provided to participants on request and subject to the availability and payment of accommodation fees.
- The Organising Committee shall reach out to the participants who have opted for accommodation with further details.
- The decision of the Organising Committee shall be final and binding on all matters concerning the competition(s)/event(s). The participants shall abide by all the rules and regulations of the University during the course of the competition/ event(s)

# LA FESTO'24

**REACH OUT TO US!**

## ORGANISING COMMITTEE

### Faculty Coordinators

Mr. Ravindran, Faculty in-Charge, Legal Aid Committee, TNNLU.  
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### Student Coordinators

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Legal Aid Committee  
Pro Bono Club



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